

कानून भंग करने से संबंधित विचाराधीन मामले

*745 श्री जगदम्बी प्रताप यादव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रपति शासन के अधीन राज्यों और संघ राज्य क्षेत्र में विभिन्न न्यायालयों में 31 जुलाई, 1973 को चोरी, डकैती, हत्या, बलात्कार और दंगों के कितने मामले विचाराधीन थे, और

(ख) ऐसे मामलों की संख्या कितनी है जिनकी पुलिस द्वारा जांच पड़ताल की जा रही है और विचाराधीन बन्दियों की संख्या कितनी है ?

†[Pending, Cases of Lawlessness]

*745. SHRI J. P. YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases of theft, dacoity, murder, rape and rioting which are pending in the different Courts as on 31-7-1973 in the States under President's rule and in Union territories; and

(b) the number of cases which are under police investigations and the number of under trial prisoners?

गृह मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) और (ख) सम्बन्धित प्राधिकारियों से अपेक्षित सूचना प्राप्त की जा रही है और उपलब्ध होने पर राज्य सभा के पटल पर रख दी जायेगी।

‡[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b) The required information is being obtained from the concerned authorities and will be laid on Table of the Rajya Sabha on receipt.]

† [English translation.

Indira Brigade

*746. DR. K. MATHEW KURIAN . Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government are aware of the formation and functioning of 'Indira Brigade' with Malik Mohammed Mushir Ahmed Khan as Commander in Chief

(b) if so, the objectives and activities of the said Brigade and

(c) whether it is a fact that they are indulging in activities which are detrimental to public interest law and order?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b) According to information available, the functioning of such an organisation has come to notice in some parts of Andhra Pradesh, Mysore and Uttar Pradesh. The objectives of the organisation are claimed to be inculcating of discipline among the youth and the spreading of ideals of socialism democracy and secularism.

(c) There is no such information.

Supply of Concentrate by Coca-Cola Export Corporation to Bottlers

*747. SHRI NIREN GHOSH :

SHRI K. P. SUBRAMANIA MINON

SHRI HARSH DEO MAWIA :

SHRI NAGESHWAR PRASAD SHAHI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Coca-Cola Export Corporation had been given permission to manufacture concentrate for supply to four bottlers in New Delhi, Bombay, Calcutta and Kanpur.

(b) if so, the reasons for which supplies of concentrate by the Coca-Cola Export Corporation to about 18 other bottlers in India are being made; and

(c) the quantities of concentrate supplied by the Corporation during the years